

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: U.O No. Edu-LGL0Cou/96/2021-01- dated 23.08.2021
Edu-LGL0Cou/97/2021-01- dated 23.08.2021
Edu-LGL0Jmu(CAT)/12/2021-01 dated 23.08.2021
Edu-LGL0Cou/36/2021-04- dated 24.08.2021

GOVERNMENT ORDER NO:- 4360-JK (LD) of 2021
DATED:- 25 - 08 - 2021

Sanction is hereby accorded to the appointment of Officer's of School Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 25.08.2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khurshed Ahmad Bhat)
Additional Secretary to Government

Annexure to the Government Order No. 4360 JK(LD) of 2021 dated 25.08.2021

| S No. | Title of the case | OIC |
|-------|---|--|
| 1. | O.A No.../2021 titled Neeraj Sen Vs UT of J&K & Ors. | Sh. Rashpal Singh Chowhan (C.E.O) Kishtwar |
| 2. | O.A No.../2021 titled Nazir Ahmed V/s UT of J&K & Ors. | Dr. Sh. Ravi Sharma DSEJ |
| 3. | TA No. 3973/2020 in SWP Bo. 217/2018/ titled Shazina Tabasum and others Vs UT of J&K and others | Sh. Umesh Sharma, Deputy Secretary to Government, School Education Department. |
| 4. | WP No. 2483/2019 & T.A No. 61/2360/2020 titled Dev Raj Sharma Vs UT of J&K and others | Sh. Showket Mehmood, Joint Director, Jammu-Kathua-Samba |

20
25/8